

Statement-I

Indo-China border trade

Items of Exports from India to China.

1. Agriculture implements, 2. Blankets, 3. Copper Products, 4. Clothes, 5. Textiles, 6. Cycles, 7. Coffee, 8. Tea, 9. Barley, 10. Rice, 11. Flour, 12. Dry Fruit, 13. Dry and Fresh Vegetables, 14. Vegetable Oil, 15. Gur and Misri, 16. Tobacco, 17. Snuff, 18. Cigarettes, 19. Canned Food, 20. Agro-Chemical, 21. Local, Herbs, 22. Dyes, 23. Spices, 24. Watches, 25. Shoes, 26. Kerosene Oil, 27. Stationery, 28. Utensils, 29. Wheat (Ua & Buck)

Items of Imports from China to India.

1. Goat skins, 2. Sheep skins, 3. Horses, 4. Sheep, 5. Goats, 6. Wool, 7. Silk, 8. Yak Tails, 9. Yak Hair, 10. China Clay, 11. Borax, 12. Szaibelyita, 13. Butter, 14. Goat cashmere (Pasham), 15. Salt.

The above items are exempted from duty when imported in India from China through border trade *vide* notification No. 158/9-Custom dt. 29th July, 1994.

Statement-II

Year	Export Value (Rs. in Lakhs)	Import value (Rs. in Lakhs)
2006-07	37.44	94.94
2007-08	43.92	113.47
2008-09	100.53	5.13
2009-10 (till May, 2009)	Nil	Nil

Ban on import of dairy products, mobiles and toys from China

429. SHRI MAHENDRA MOHAN:
DR. JANARDHAN WAGHMARE:
SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has extended the ban on import of dairy products from China, mobile phones without IMEI number and toys that do not adhere to international safety standards;
- (b) if so, the details thereof;
- (c) whether inspite of ban imposed by Government on Chinese dairy products, mobile and toys, the same are freely available in various markets;
- (d) if so, how such banned Chinese products are freely available in Indian markets; and
- (e) the steps taken by Government to check such trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) and (b) The Government has extended the ban on import of dairy products from China *vide* Notification No. 11 (RE-2008)/2004-2009 dated 16th June, 2009, for a

period of six months from 24th June, 2009. Vide Notification No.112 (RE-2008)/2004-2009 dated 16th June, 2009, import of 'Mobile Handsets' (classified under EXIM Code '8517') without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI is prohibited with immediate effect. Vide Notification No. 113 (RE-2008)/2004-2009 dated 16th June, 2009 the Government has prescribed standards for import of toys.

(c) to (e) The goods imported prior to imposition of ban/application of mandatory standards may be presented for sale in the country subject to applicable domestic laws/regulations applicable on the sale.

Spurious drugs with made in India label being exported from China

430. SHRI GIREESH KUMAR SANGHI:

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has taken note of the spurious drugs exported from China with 'Made in India' marking;

(b) what remedial measures have been taken by Government bilaterally and multilaterally;

(c) does the current trade regime provide for protection against such malpractices; if so, the details thereof;

(d) whether Government has taken recourse to such remedies available; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) and (b) Government of India's attention has been drawn to the press release issued by NAFDAC, Nigerian Government Drug Regulatory Authority about detention and seizure of a large consignment of fake anti-malarial generic pharmaceuticals labelled "Made in India" but produced in China. Taking serious note of the contents of NAFDAC's Press Release, a strong protest was lodged with concerned Chinese authorities with a request to take stringent action against such unscrupulous elements.

(c) to (e) Import and export of drugs is regulated by National Drug Regulatory Authority and violations are dealt as per National law.

Rehabilitation of workers affected by slump in export

431. SHRI TAPAN KUMAR SEN:

SHRI MOHAMMED AMIN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the sector-wise number of jobs lost in export industries during the last one year viz. gems and jewellery, textiles and garments, leather, auto parts, plantation, IT, etc. and